

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH,
CIRCUIT BENCH AT SHIMLA

**12. CP NO. 63/40/2019
O.A.NO.063/1248/2018
MA NO. 63/437/2019**

This 19th day of July, 2019

Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (J)

V. Sekar S/o late Sh. G. Vaikundam, R/o House No. 112/A, 1st Floor
Bogadi, Village Mysore Karnataka, A/P Central School for Tibetans, Chotta
Shimla, H.P.

.....Petitioner
Versus

1. Ms. Reena Ray, Secretary, Ministry of Human Resource Development, Room No. 124-C Wing, Shastri Bhawan, New Delhi-110 001, Government of India.
2. Sanjay Kumar, Director, Central Tibetans School Administration ESS ESS Plaza, Plot No. 1, Community Centre, Sector -03, Rohini, Delhi-110 085.
3. Santosh Kumar Singh, Principal Central School for Tibetans, Chotta Shimla-171002, H.P.

.....Respondents

Present: Mr. Sanjeev Bhushan, Sr. Advocate alongwith Mr. Rajesh Kumar, counsel for the applicants
Mr. N.K. Sharma, counsel for the respondents

ORDER (ORAL)

By MR. SANJEEV KAUSHIK MEMBER (J)

1. MA No. 063/437/2019 is allowed and the petitioner is exempted from filing certified copy of the order dated 10.01.2019 (Annexure C-1).
2. Learned counsel appearing on behalf of the respondents seeks and is allowed to file reply affidavit in court which is taken on record.
3. Learned counsel for the parties are in agreement that the petition can be closed as the order passed by this court has been stayed by the

Hon'ble High Court vide order dated 08.03.2019 in CWP No. 437 of 2019.

4. In view of the above position, this CP stands closed. Notices stand discharged.

(A.K. BISHNOI)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER(J)

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